Affidavit to be Furnished by the candidate alongwith Nomination Paper
Before the Returning Officer
For election to Bihar Vidhan Sabha **(name of the House)**
From 217 Ghosi **Constituency** *(Name of the Constituency)*

I Ram Bali singh yadav son/daughter/wife of Shree Kesho Singh yadav
Aged 60 years, resident of Vill- Bichhawan (mention full postal address), a candidate at the above Election, do hereby solemnly affirm and state on oath as under:- P.O- Malwan, P.S- Khudawan, Dis- Aurangabad (Bihar)

(strike out whichever is not applicable)

(1) I am a candidate set up by Communist party of India (marxist- leninist) (name of the political party) / am contesting as an Independent candidate.

(2) **Details of PAN and status of filing of Income tax return :**

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	AGWPY3139G	2024-2025	6,00000
2.	Spouse-	FVZPK1070D	—	—
3.	Dependent 1			
4.	Dependent 2			
5.	Dependent 3			

(3) **The following case(s) is/ are pending against me in which cognizance has been taken by the court:-**

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	Khudawan P.S Cas No 56/2015 U/S- 147, 149, 188, 341, 342, 224, 225, 353, 504, 556 I.P.C and 3(1)(R)(S)S ST ACT 06.09 connected to Gov duty
(b)	Name of the court, Case No. and Date of order taking cognizance :	Pending from Court of Adisnal Sessions Judge 1st ST Tri- 22/2020 ST. SC Court Aurangabad
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	Nil

4. **Cases in which I have been convicted by a court of law(other those referred to in Form 26):**

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	Nil
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	Nil

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(c)	Punishment imposed :	N.A

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given.
2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given.
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non- listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	60,000	25000	Nil	Nil	Nil
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	S.B.I Vidhansabha Bihar(B) A/c No-39928366 677 R.S=150000 Allahabad Bank Ghosi A/c No-50052 R.S-45	M-G.B-Khudaiganj A/C No-75550100020487 RS-85000 S.B.I-Obra A/c No-35284499491767 R.S-85500/-	Nil	Nil	Nil
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	Nil	Nil	Nil	Nil	Nil
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	Nil	Nil	Nil	Nil	Nil
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	Nil	Nil	Nil	Nil	Nil
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	SCORPIO No-BR01PL8365 loans-2021 R.S-1471600	Nil	Nil	Nil	Nil
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Nil	Gold-60g silver 400g R.S-5,55000	Nil	Nil	Nil

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(viii)	Any other assets such as value of Claims/interest	Nil	Nil	Nil	Nil	Nil
(ix)	Gross Total value	Rs- 3036100	Rs- 750,000	Nil	Nil	Nil

B. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) 4Kor, Bichhan, Thonno Survey number(s) 347 Mauso-Mokhor	56 Dec 97	Nil	Nil	Nil	Nil
	Area (Total measurement in acres)	367 marlas	Nil	Nil	Nil	Nil
	Whether inherited property (Yes or NO)	yes	Nil	Nil	Nil	Nil
	Date of purchase in case of self acquired property	N.A	Nil	Nil	Nil	Nil
	Cost of Land (in case of purchase) at the time of purchase	N.A	Nil	Nil	Nil	Nil
	Any Investment on the land by way of development, construction etc.	N.A	Nil	Nil	Nil	Nil
	Approximate Current market value	1,45,6000	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land Location(s) Survey number(s)	Nil	Nil	Nil	Nil	Nil
	Area (Total measurement in sq. ft.)	N.A	N.A	N.A	N.A	N.A
	Whether inherited property (Yes or NO)	N.A	Nil	Nil	Nil	Nil
	Date of purchase in case of self acquired property	N.A	Nil	Nil	Nil	Nil
	Cost of Land (in case of purchase) at the time of purchase	N.A	Nil	Nil	Nil	Nil
	Any Investment on the land by way of development, construction etc.	N.A	Nil	Nil	Nil	Nil
	Approximate Current market value	N.A	Nil	Nil	Nil	Nil
(iii)	Commercial Buildings (including apartments) Location(s) Survey number(s)	Nil	Nil	Nil	Nil	Nil
	Built up Area (Total measurement in sq. ft.)	Nil	Nil	Nil	Nil	Nil

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	Whether Inherited property (Yes or NO)	N.A	Nil	Nil	Nil	Nil
	Date of purchase in case of self acquired property	Nil	Nil	Nil	Nil	Nil
	Cost of property (in case of purchase) at the time of purchase	Nil	Nil	Nil	Nil	Nil
	Any Investment on the property by way of development, construction etc.	No	Nil	Nil	Nil	Nil
	Approximate Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Residential Buildings (including apartments.) -Location(s) - Survey number(s)	Ancestral House in Vill- Bichhama	Nil	Nil	Nil	Nil
	Area (Total measurement in sq. ft.)	2 Katha	Nil	Nil	Nil	Nil
	Built up Area (Total measurement in sq. ft.)	2 Katha	Nil	Nil	Nil	Nil
	Whether inherited property (Yes or NO)	yes	Nil	Nil	Nil	Nil
	Date of purchase in case of self acquired property	NA	Nil	Nil	Nil	Nil
	Cost of property (in case of purchase) at the time of purchase	N.A	Nil	Nil	Nil	Nil
	Any Investment on the land by way of development, construction etc.	N.A	Nil	Nil	Nil	Nil
	Approximate Current market value	RS-7500000	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	Nil	Nil	Nil	Nil	Nil
(vi)	Total of Current Market Value of (i) to (v) above	RS 7500000 + 14560000 Total - 2,20,60000/-	Nil	Nil	Nil	Nil

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, Institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	SCORIO-BROIPL-8365 from Vidhansabha	Nil	Nil	Nil	Nil
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	NO	Nil	Nil	Nil	Nil

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	Any other liability	NO	Nil	Nil	Nil	Nil
	Grand total of liabilities	300000/=	Nil	Nil	Nil	Nil
(ii)	Government Dues: Dues to departments dealing with government accoramodation	Nil	Nil	Nil	Nil	Nil
	Dues to departments dealing with supply of water	Nil	Nil	Nil	Nil	Nil
	Dues to departments dealing with supply of electricity	Nil	Nil	Nil	Nil	Nil
	Dues to departments dealing with supply of telephones/mobiles	Nil	Nil	Nil	Nil	Nil
	Dues to departments dealing with government transport (including aircrafts and helicopters)	Nil	Nil	Nil	Nil	Nil
	Income Tax Dues	Nil	Nil	Nil	Nil	Nil
	Wealth Tax Dues	Nil	Nil	Nil	Nil	Nil
	Service Tax Dues	Nil	Nil	Nil	Nil	Nil
	Municipal /Property Tax Dues	Nil	Nil	Nil	Nil	Nil
	Sales Tax Dues	Nil	Nil	Nil	Nil	Nil
	Any other dues	Nil	Nil	Nil	Nil	Nil
	Grand total of all Govt. dues	Nil	Nil	Nil	Nil	Nil

(7) Details of profession or occupation:

a. Self.....—.....

b. Spouse.....Aanganbadi sevika

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. Ram Balisingh yadav
2.	Full postal address	Vill- Bichhaban, Po-matwan, PS - Khudawan, Dis- Aurangabad
3.	Number and Name of the constituency and state	217 Ghosi, Bihar
4.	Name of the Political party which set up the candidate (otherwise write 'Independent')	Communist party of India (marxist-leninist)
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	Nil

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	(c) Total number of Pending cases where the court (s) have taken cognizance			One			
5.	PAN of			Year for which last Income Tax Return filed		Total Income Shown	
	(a) Candidate			ABWPY3139B		600000/=	
	(b) Spouse:			FVZPK1070D		84000/=	
	(c) Dependents						
6.	Details of Assets and Liabilities in rupees						
		Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.		Moveable Asset (Total value)	Rs 2,50,961 00/-	Rs 4,50000/=	Nil	Nil	Nil
B.		Immovable Asset	Included - Agriculture + House	Nil	Nil	Nil	Nil
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	None	Nil	Nil	Nil	Nil
	(ii)	Approximate Current Market Price of Asset (Total Value)	Nil	Nil	Nil	Nil	Nil
7		Liabilities	None	Nil	Nil	Nil	Nil
		(i) Government dues (Total)	Rs 300000/=	Nil	Nil	Nil	Nil
		(ii) Loans from Bank, Financial Institutions and others (Total)	"	Nil	Nil	Nil	Nil
8.	Highest educational qualification: M.A (Sociology) Magadh University Bodhgaya — 1991						
	(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)						

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;

(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at.....this the.....day of 19-5- 201 2025

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DEPONENT

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned
4. The affidavit should be either typed or written legibly and neatly.

रामबली सिंह यादव
19-5-2025